

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 351 of 2017

Dated: 24th October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:-

M/s Kamuthi Renewable Energy Ltd.		...Appellant(s)
	Vs.	
Tamil Nadu Electricity Regulatory Commission & Ors.		...Respondent(s)
Counsel for the Appellant(s)	:	Ms. Poonam Verma Ms. Abiha Zaidi
Counsel for the Respondent(s)	:	Mr. Sethuramalingam for R-1 Mr. S. Vallinayagam Ms. S. Amali for R-2 to R-4

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **02.01.2019.**

**(S. D. Dubey)
Technical Member**

**(Justice Manjula Chellur)
Chairperson**

mk/kt